GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6836 ANSWERED ON:08.05.2013 IMPLEMENTATION OF RTE ACT Acharia Shri Basudeb:Adhalrao Patil

Acharia Shri Basudeb;Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Baitha Shri Kameshwar ;Das Gupta Shri Gurudas;Dharmshi Shri Babar Gajanan;Kalmadi Shri Suresh;Mani Shri Jose K.;Panda Shri Prabodh;Patel Shri Devji;Reddy Shri Anantha Venkatarami;Singh Shri Rakesh;Sivasami Shri C.;Tandon Annu;Tarai Shri Bibhu Prasad;Yadav Shri Dharmendra;Yadav Shri Ranjan Prasad;Yaskhi Shri Madhu Goud

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether certain States/UTs have not complied with the norms of the Right to Education Act (RTE);

(b) if so, the details thereof and the reasons therefor;

(c) the names of the States/UTs which have appointed Local Grievance Redressal Officers (LGRO) before the 31st March, 2013 deadline to help parents in redressing their grievances and also those which have not appointed LGROs, so far;

(d) the measures taken/proposed to be taken by the Government/National Education advisory Board to ensure appointment of LCROs and implementation of all the provisions of the RTE Act in all States/ UTs; and

(e) whether the Government has extended or proposes to extend the time period for enforcement of the said Act and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a)&(b): All the States have notified the State Rules framed under the Right of Children to Free and Compulsory (RTE), Act, 2009, for the implementation of and compliance with the provisions of the Act.

(c)&(d): So far 27 States/UTs have notified the local grievance redressal mechanisms to help parents in seeking redressal of their grievances with regard to the RTE Act.

(e): The Government has heeded the sense of the discussions in the Central Advisory Board on Education in its meeting held on 8th November, 2012 not to relax timelines for school infrastructure standards set out in the RTE Act.